

ITEM NO.52

COURT NO.15

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 1088/2019 in SLP(C) No. 8620/2017

NANAK CHAND

Petitioner(s)

VERSUS

NARENDRA BHUSHAN

Respondent(s)

(FOR ADMISSION and IA No.153580/2019-EXEMPTION FROM FILING O.T.)

Date : 07-02-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Arvind Kumar Sharma, Adv.
Mr. Anitya sharma, Adv.
Mr. F. I. Choudhury, AOR

For Respondent(s) Mr. Ravindra Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of order dated 20.01.2020 passed in Contempt
Petition (C) No. 1128/2019 in SLP (C) No. 9230 of 2017,
list alongwith SLP (C) No. 8620/2017 before the Bench of
Hon'ble Mrs. Justice R. Banumathi.

(RAJNI MUKHI)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
COURT MASTER (NSH)